

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/5162/2020**

This the 24th day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Shoket Ahmad Paray & Ors

.....Applicants  
(Advocate:- Ms. Saima Mehboob)

Versus

1. State of J&K and Ors

.....Respondents  
(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

This TA (TA No.62/5162/2020) arises out of SWP No. 934/2015 which pertains to appointment under a scheme called 'Rajiv Gandhi Panchayat Shashtikaran Abhiyan'. This Tribunal does not have jurisdiction in these matters. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**